

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 36 of 2013

Dated : 3rd September, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Bharat Sugar Mills **...Appellant(s)**

Versus

Bihar Electricity Regulatory Commission
& Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Pankaj Bhagat

Counsel for the Respondent(s) : Mr. Mohit Kumar Shah
Mr. Nikilesh Kumar
Mr. P. Ranjan

ORDER

The Learned Counsel for the Respondent no. 2 is filing reply today. The Learned Counsel for Appellant seeks some time to file rejoinder. Accordingly, he is directed to file rejoinder on or before 23.09.2013 after serving copy on the other side.

Post the matter for further hearing on **24.09.2013**.

(Justice Surendra Kumar)
Judicial Member
mk/pg

(Rakesh Nath)
Technical Member